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(2011) 11 CCI CK 0009

Competition Commission Of India

Case No: Case No. RTPE 09 Of 2008

FCM Travel Solutions (India)

Limited

APPELLANT

Vs

Travel Agents Federation Of

India And Ors.

RESPONDENT

Date of Decision: Nov. 17, 2011

Acts Referred:

• Aircraft Rules, 1937 - Rule 135

• Competition Act, 2002 - Section 1, 3, 3(1), 3(3)(b), 3(4), 27, 27(a), 27(b), 66(6)

Citation: (2012) CompLR 47 (CCI)

Hon'ble Judges: Ashok Chawla Chairperson; R. Prasad Member; Anurag Goel Member;

M.L. Tayal Member

Bench: Full Bench

Judgement